



**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No. 1679/2019

This the 27th day of November, 2019

Hon'ble Mr. S.N. Terdal, Member (J)
Hon'ble Mr. A.K. Bishnoi, Member(A)

Krishan Singh, Group 'C'
Constable in Delhi Police
PIS No. 28930358
Aged about 49 years
R/o RZ-J/31, Khasra No. 216/2
West Sagar Pur, New Delhi – 46.

...Applicant

(By Advocate : Mr. Anil Singal)

Versus

1. Delhi Police
Through Commissioner of Police
PHQ, IP Estate, New Delhi.
2. Addl. C.P. (Armed Police)
PHQ, IP Estate, New Delhi.
3. DCP (3rd Bn. DAP)
Police Lines, Vikas Puri, New Delhi.

...Respondents

(By Advocate : Mr. H.A. Khan)

ORDER (ORAL)

Mr. S.N. Terdal :

Both parties are present.

2. Learned counsel for applicant submits that this OA has become infructuous. Hence, the OA is dismissed as having become infructuous.

(A.K. Bishnoi)
Member (A)

(S.N. Terdal)
Member (J)

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